

DELHI VIDHAN SABHA

Bulletin Part I
(Brief record of proceedings)
Monday, September 26, 1994/Ashvina 4, 1916 (Saka)

NO.37

2.00 PM

(National song - Vande-Matram)

Announcement by Speaker

1. Hon'ble Speaker informed the House that Shri Alok Kumar has tendered his resignation from the post of Deputy Speaker with effect from the afternoon of 25/9/1994.

Paper laid

2. Secretary laid on the Table of the House a copy of statement on the Delhi Sales Tax (2nd Amendment) Bill, 1994.

Shri Ajay Maken moved the following -

"That the time for laying statement on the Delhi Sales Tax (2nd Amendment) Bill, 1994 be extended upto first day of the next session".

The Motion was adopted.

Matters under Rule 259

3. Following Members raised matters under Rule 259:-

- (1) Shri Bodh Raj
- (2) Shri Mukesh Sharma

CHIEF MINISTER intervened and made a statement thereon.

CALLING ATTENTION

4. Shri Jag Parvesh Chandra called the attention of Health Minister to the situation arising out of the threatened outbreak of Plague epidemic in Delhi.

Health Minister made a statement.

Chief Minister also made a statement.

Business Advisory Committee

5. Shri Ram Bhaj presented the Fifth Report of the Business Advisory Committee.

Report of the Select Committee on
Delhi Finance Commission Bill, 1994

6. Shri Ajay Maken presented the First Report of the Select Committee on the Delhi Finance Commission Bill, 1994.

Consideration of Report

7. The Motion for consideration of "The Delhi Finance Commission Bill, 1994" as reported by the Select Committee was moved by Shri Madan Lal Khurana.

Shri Jag Parvesh Chandra took part in the debate.

The Motion for consideration was adopted.

The clause-by-clause consideration of the Bill was taken up.

Clause 2 to 18 were adopted.

Clause 1, Enacting Formula and Long Title were also adopted.

The Motion that Bill be passed was moved by Shri Madan Lal Khurana.

The Motion was passed unanimously and the Bill was passed.

4.52 PM

(The House was adjourned sine-die)

National Anthem was played at the conclusion of the sitting.

DELHI
September 26, 1994.

P.N.GUPTA
SECRETARY